

ITEM NO.801

Court 1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Criminal) No.504/2021

THEO CONNECT PVT. LTD. & ORS.

Petitioner(s)

VERSUS

THE STATE OF TRIPURA & ORS.

Respondent(s)

Date : 03-12-2021 This petition was orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr.Sandeep S.Deshmukh,AOR(Orally mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Upon being orally mentioned by the learned counsel appearing for the petitioner seeking urgent listing of the Writ Petition, the Registry is directed to list the said Writ Petition on Wednesday, the 8th December, 2021 before the Bench presided over by Hon'ble Dr. Justice D.Y. Chandrachud.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)